

SL. NO. 59 ~~7211~~ 25 NOV 2025



BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 687/2023

Air Quality Index in various Cities

WITH

ORIGINAL APPLICATION NO. 1228/2024

NEWS ITEM TITLED "LANCET STUSY LINKS ALARMING MORTALITY RATES TO POOR AIR QUALITY 12 STRATEGIES TO COMBAT COUNTRY'S AIR POLLUTION CRISIS" APPEARING IN THE INDIAN EXPRESS DATED 13.09.2024

WITH

ORIGINAL APPLICATION NO. 646/2024

NEWS TITLED " HOW PARTIAL COMBUSTION FUELS YOUR BAD AIR WOES" APPEARING IN THE TIMES OF INDIA DATED 02.05.2024

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Filed by:

NEW DELHI  
DATED: 26.11.2022

*MBI*  
MADHUMITA BHATTACHARJEE  
ADVOCATE FOR RESPONDENT  
STATE OF WEST BENGAL  
J-1921, C.R. PARK,  
NEW DELHI-110019  
D/2674/1999  
MOB: 9811785211

25 NOV 2025

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STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE SENIOR SPECIAL SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN PURSUANT OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 04.09.2025

**Most Respectfully Sheweth**

I, Sri Sasim Kumar Barai, s/o- Late Narayan Chandra Barai , aged about 59 years, by occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:-

**25 NOV 2025**



1. That, I am holding the post of Senior Special Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.
  2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Principal Bench dated 04.09.2025 wherein there is direction upon the Secretary, Environment Department to file affidavit of compliance showing the status of the Source Apportionment Study in the Non-Attainment Cities and consequential revision of the city action plan.
  3. That in West Bengal the Source Apportionment Study with regard to air quality monitoring, emission inventory, receptor modelling, dispersion modelling and evaluation of control scenarios for the six Non-Attainment Cities (NACs) namely Kolkata, Howrah, Barrackpore, Haldia, Durgapur and Asansol is complete and the final report has been submitted to Ministry of Environment, Forest and Climate Change (MoEF&CC), Central Pollution Control Board (CPCB) and the respective Urban Local Bodies (ULBs). The detailed report of all the six NACs have already been uploaded in the official website of West Bengal Pollution Control Board (WBPCB) (<https://www.wbpcb.gov.in/source-apportionment,-emission-inventory-and-carrying-capacity-study->). The Urban Development and Municipal Affairs Department, Government of West Bengal shall further facilitate the revision of the City Action Plan of the NACs of West Bengal in line with findings of the Source Apportionment Study.
- Copy of the report of West Bengal Pollution Control Board is marked and annexed as **Annexure R/1**.



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04. That the reply is true to the best of my knowledge and belief, which I derived from the office record.

That it is therefore respectfully prayed that the Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.



*Sasim Kumar Barai*  
DEPONENT

### VERIFICATION

I, Sri Sasim Kumar Barai, Senior Special Secretary, Environment Department, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this *25<sup>th</sup>* day of November, 2025.

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*Sm*  
SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08  
Mob.- 8777303277

25 NOV 2025

*Sasim Kumar Barai*  
DEPONENT

Identified By Me

*R. N. B.*  
Advocate

## Status Source Apportionment Study

State	SL. No.	Basic Details			Study Details					Final Peer-Reviewed Report
		City	Institute carrying out SA Study	MoU Signed	Air Quality Monitoring	Emission Inventory	Receptor Modelling	Dispersion Modelling	Evaluation of Control Scenarios	
West Bengal	1	Kolkata	The Energy and Resources Institute (TERI), New Delhi	Yes	Completed	Completed	Completed	Completed	Completed	Submitted Final Report in March 2025
	2	Howrah		Yes	Completed	Completed	Completed	Completed	Completed	
	3	Barrackpore	CSIR- National Environmental Engineering Research Institute (NEERI), Kolkata	Yes	Completed	Completed	Completed	Completed	Completed	Submitted Final Report in March 2025
	4	Haldia		Yes	Completed	Completed	Completed	Completed	Completed	
	5	Asansol	Indian Institute of Technology, Delhi (IIT-D)	Yes	Completed	Completed	Completed	Completed	Completed	Submitted Final Report in July 2025
	6	Durgapur		Yes	Completed	Completed	Completed	Completed	Completed	

